

**PATNA HIGH COURT, PATNA**

**TENDER NOTICE- 15 / 2017 (PURCHASE CELL)**

Sealed quotations are invited from reputed firms/suppliers/authorized dealers having local shops/offices at Patna for supply of two heavy duty Photocopier Machine for Copying Manual Section and Criminal Appeal Section of this Court.

**Terms and conditions-**

1. The Photocopier Machine's copying speed should be 35 to 45 ppm, RAM 512Mb or more with facilities of DADF, Duplex, Wi-Fi, and Network Print. Other latest functions/ technology are desirable.
2. The materials/articles should be in original and good condition.
3. The rate quoted in the tender should be inclusive of GST.
4. The Court reserves the right to accept or reject any or all quotations.
5. GST number and PAN should be furnished in the quotation.
6. Payment will be made through bank draft, not in cash.
7. Defective materials should be replaced immediately by the concerned firm, free of cost.
8. No advance shall be made and firm shall submit its bill in triplicate at the time of supply of articles.

Each page of bid should be duly signed and stamped by the suppliers. The bid complete in all respect, should be submitted in the Chamber of undersigned within three weeks from the date of publication on official website of Patna High Court, Patna.

Registrar (Establishment)  
Patna High Court, Patna